

OR
Short C.A. with
MA 8864 has been
filed by Sri A.K. Gaur
counsel for the respondents.

~~17.2~~
17.2.04

Register- 27.02.04

List for orders on 26.03.04

✓
The Registrar.

Dt. 26.03.04

Hon. Mr. Justice S. R. Singh, VC
Hon. Mr. D. R. Tiwari, AM

Heard Sri JB Singh, ~~the~~ applicant
who appeared in person and Mr. Renu
Singh, holding brief of Sri A.K. Gaur for
the respondents. The Tribunal's order
dt 20.01.03 passed is OA 77/98 has
admittedly been complied with.

In that view of the matter the
CCP is dismissed. Notice stands
discharged.

~~Heard~~
AM.

AM
VC